

1	2	3	4	5	6	7
6.	Kurnool District	4053463	877182	912561	850932	93.2
7.	Prakasam	3397448	857276	891852	1063778	119.3
8.	Sri Potti Sriramulu Nellore	2963557	772625	803787	714929	88.9
9.	Srikakulam District	2703114	689323	717125	271272	37.8
10.	Visakhapatnam	4290589	1126166	1171588	663473	56.6
11.	Vizianagaram District	2344474	596605	620668	702718	113.2
12.	West Godavari	3936966	1075780	1119169	750150	67.0
13.	YSR Cuddapah	2882469	703136	731495	1044126	142.7
TOTAL		49386799	12664762	13112221	10964385	83.6

#### Gas prices fixed by ONGC and oil

433. SHRI VISHAMBHAR PRASAD NISHAD: Will the Minister of PETROLEUM and NATURAL GAS be pleased to state:

(a) whether it is a fact that Oil and Natural Gas Corporation(ONGC) and Oil India Limited (OIL) sell gas to consumers in the country;

(b) if so, the quantity of different kinds of gases produced by these companies in the country;

(c) the quantity of different kinds of gases which are sold to consumers along with the rates thereof; and

(d) the basis on which selling price of gas is fixed?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) Oil and Natural Gas Corporation Limited (ONGC) and Oil India Limited (OIL) sell part of their gas to bulk consumers in the country.

(b) and (c) The quantity of gas produced and sold by ONGC and OIL from April to September 2014 are as follows:

(Figure in MMSCM)

Type of gas	Gas Production	Gas Sales
<b>ONGC</b>		
Natural Gas	10980	8481
CBM Gas	1.101	1.101

Type of Gas	Gas Production	Gas sales
<b>OIL</b>		
Natural Gas	1370.62	1106

Rates of gases sold by ONGC and OIL are as per given in the Statement (See below).

(d) The price of gas is fixed as per the policy determined by the Government from time to time.

***Statement***

*Details of the gas prices of ONGC are as under:*

**(1) Govt. Administered Price of Natural gas:**

- A. Price applicable from 01.11.2014 onward: USD 5.05/MMBTU (on GCV basis)\*
- B. Previous prices applicable upto 31.10.2014:
  - (i) APM Consumer Price US\$ 4.20/MMBTU on NCV basis. For North East Region the price is 60% of this price.
  - (ii) Non-APM Consumer Price:
    - (a) Western & Northern Zone: US\$ 5.25/MMBTU (on NCV basis)\*\*
    - (b) Southern Zone (KG-Basin): US\$ 4.50/MMBTU (on NCV basis)
    - (c) Southern Zone (Cauvery Basin): US\$ 4.75/MMBTU (on NCV basis)
    - (d) North East; US\$ 4.2/ MMBTU (on NCV basis)
    - (e) Rajasthan, South Gujarat and isolated customers in Gujarat, who are getting gas from identified onshore fields: US\$ 5.00/MMBTU (on NCV basis).

**(2) ONGC contractually fixed price of natural gas in Tripura (North East) against specific Govt. allocation:**

- (i.) For supplies to TSECI Rokhi & Baramura and TNGCL (through GAIL): Base Price is ₹4125/ MSCM @ NCV 8000 Kcal/SCM for the Base year 2008-09 and escalated @ 4% p.a. thereafter.
- (ii.) For direct supplies to OTPC Power Plant: Base Price is ₹4177/MSCM @ NCV 8000Kcal/SCM for Base year 2008-09 and escalated @ 4% p.a. thereafter.

**(3) For CBM Gas:**

Interim price of US\$ 5.71/MMBTU (on NCV basis).

**(4) Gas price finalization through e-tendering based on Govt. of India guidelines dated 8.7.2013:**

- (i.) Gamij-GGS-2 field US\$ 10.10/MMBTU (on NCV basis)
- (ii.) Gamij-GGS-3: US\$ 11.10/MMBTU (on NCV basis)
- (iii.) Warosan 4: US\$ 10.50/MMBTU (on NCV basis)
- (iv.) Tripotallu, Kaza, Mandapeta 23, Gokarnapuram, Suryaraopeta: US\$ 11.20/MMBTU (on NCV basis)

**Details of rates of the gas sold by OIL are as under:**

Non-APM US\$ 4.2/MMBTU (on NCV basis) (Revised to 5.05/MMBTU (on GCV basis) *w.e.f.* 01.11.2014).

For North East region the price is 60% of the normal price.

*Note:* \* GCV (Gross Calorific Value)

\* \* NCV (Net Calorific Value)

**Theft of gas from KG Basin**

†434. SHRI MAHENDRA SINGH MAHRA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Oil and Natural Gas Corporation has publicly levelled charges of theft of gas from the Krishna-Godavari basin;
- (b) if so, the names of the companies and price of gas that they have been alleged to have been stolen;
- (c) whether Government proposes to recover the cost of stolen gas; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (d) In May, 2014, ONGC filed an extra-ordinary writ petition (civil) No. 1279/14 in Delhi High Court against Union of India, DGH and RIL (operator of the block KG-DWN-98/3).

In the Writ Petition, ONGC has alleged that M/s Reliance Industries Ltd. (RIL) has extracted gas running into approximately 18 Billion cubic meters (BCM) resulting in the loss of several thousand crores of rupees from its block KG-DWN-98/2 and Godavari PML

†Original notice of the question was received in Hindi.